

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 365 OF 2018 &
IA NOS. 1627 OF 2018

Dated: 08th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lalitpur Power Generation Company Limited **Appellant(s)**
Vs.
Uttar Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Sanjay Sen, Sr. Adv.
Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Upendra Prasad
Mr. Breej Mohan
Mr. Sanjeev Singh

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Rajeev Srivastava
Ms. Puja Priyadarshini
Mr. Nived Veerapanani for R-2/UPPCL

ORDER

List this matter for further hearing in **Special Bench on 05.04.2019**
(Top on Board), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member